

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 09-03-2026 To 09-03-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	771/2026	MONALISA NAYAK AND ORS Mobile:9830092721 Email:KISHORE.MUKHERJEE.ADV@GMAIL.COM	SOUFYAJIT MUKHERJEE	30-03-2026	THE PETITION SHOULD BE FILED IN MODE OF E-FILE
2	CO	847/2026	LAKSHMIKANTA PAL Mobile:8860536573 Email:SOUENADVHC2016@GMAIL.COM	SUBHAM DUTTA	30-03-2026	TYPED COPY OF THE HAND WRITTEN ORDER COPY IS NEEDED
3	CO	851/2026	DEBASISH MAJUMDER Mobile:9830526037 Email:SAHANITAI12@GMAIL.COM	NITAI CHANDRA SAHA	30-03-2026	EXPEDITIOUS HEARING AND ORDER CHALLENGE OF THE PARTICULAR DATE CAN NOT BE MENTIONED IN A SAME PETITION
4	CO	860/2026	SHANKAR NATH DAS Mobile:6289076566 Email:BIPASHABHATTACHARYYA2002@GMAIL.COM	BIPASHA BHATTACHARYYA	30-03-2026	ORDER NO. DOES NOT MATCH
5	CO	862/2026	AKBAR ALI MRIDHA Mobile:8017356347 Email:MRNMYCHATTERJEE89@GMAIL.COM	MRINMOY CHATTERJEE	30-03-2026	NAME GIVEN AFTER ALIAS IS NOT WRITTEN IN THE PAGE 1 OF THE PETITION AND COMMISSIONER STRIKE IN THE AFFIDAVIT PAGE IS MISSING.
6	CRA (DB)	125/2026	JULFIKAR MONDAL @ BHUTTO Mobile:9831775807 Email:3.PRITAM@GMAIL.COM	PRITAM CHOUDHURY	30-03-2026	I) JUDGEMENT DATE WRONG II) APPELLANT NAME NOT MATCHED III) IN TIME OR OUT OF TIME NOT MENTIONED
7	CRM (A)	642/2026	SANJEET KUMAR @ SANJEET @ SANDIP @ SANDEEP SONI Mobile:9831126868 Email:SANCHITA.CHAUDHURY@GMAIL.COM	SANCHITA CHAUDHURI	30-03-2026	IN PAGE 3 VICTIM GIRLS NAMES STILL READABLE AS THOSE ARE NOT PROPERLY MASKED
8	CRM (A)	728/2026	ISHA SAHA AND ANR. Mobile:8697012575 Email:ADV.SONALISENGUPTA77@GMAIL.COM	SONALI SENGUPTA	30-03-2026	1) ... SERVICE DELIVERED REPORT NOT ATTACHED OF RESPONDENT NO. TWO
9	CRM (A)	735/2026	MONIRUL MOLLA Mobile:9733477898 Email:BASARK71@GMAIL.COM	MD. KHAIRUL BASAR BULBUL	30-03-2026	1) ... F.I.R DATE AT PRAYER PAGE IS WRONG
10	CRM (A)	740/2026	SK. OHAB HOSSEN AND ANR.	APURBA KUMAR	30-03-2026	1) ... MENTION G.R/POCSO CASE/ SPL.

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:9647250696 Email:KMOSBK1@GMAIL.COM	CHAKRABARTTY		CASE ETC. AT CAUSE TITLE PAGE WHICH IS PENDING LD. C.J.M, PASCHIM MEDINIPUR
11	CRM (A)	745/2026	ASHIS BANERJEE AND ANR Mobile:7003372991 Email:ADVOCATE.DUTTA@GMAIL.COM	DATTAREYA DUTTA	30-03-2026	1) ... COMPLAINANT IDENTITY DISCLOSED AT WHOLE PETITION AND ANNEXURES... 2)... DEPONENT I.D NOT ATTESTED BY THE COMMISSIONER AND DEPONENT SIGN.
12	CRM (A)	747/2026	MD. SARIFUL MOLLA Mobile:8583977542 Email:SUMITNASKAR002@GMAIL.COM	SUMIT NASKAR	30-03-2026	1) ... R.I STAMP AT AFFIDAVIT IS WRONGLY PUNCHED
13	CRM (A)	754/2026	SUBHADEEP CHAKRABORTY Mobile:7003372991 Email:ADVOCATE.DUTTA@GMAIL.COM	DATTATREYA DUTTA	30-03-2026	1) WRONG DECLARATION IN 1ST PARA ... 2) MENTION LD TRIAL COURT CASE DETAILS IN 1ST PAGE AND PRAYER PARA WHERE POCSO 2/2026 IS PENDING
14	CRM(M)	605/2026	KARTICK JANA Mobile:9875520586 Email:RESHMISHAIKADV@GMAIL.COM	RESHMI KHATUN	30-03-2026	SPL. POCSO CASE TYPE WRONGLY MENTIONED IN SOME PAGES OF PETITION
15	CRM(M)	613/2026	SAHAJAMAL HUSSAIN @ MOCHAN Mobile:8617780869 Email:KAZIASIF724@GMAIL.COM	KAZI ASIF IQBAL	30-03-2026	INCORPORATE HONBLE HIGH COURT CASE DETAILS MENTIONED IN 2ND PARA WITHIN 1ST PARA AND ALSO MENTION REJECTION DATES OF THOSE CASES
16	CRM (NDPS)	422/2026	ASADUL MALITHYA Mobile:7044063766 Email:SUMANTADAS505@GMAIL.COM	SUMANTA DAS	30-03-2026	PP NOTICE WRONGLY ATTACHED
17	CRM (NDPS)	427/2026	BAPPA NASKAR @ SHANKAR NASKAR Mobile:8420330060 Email:NGHOSH37@GMAIL.COM	LABANI SIKDER	30-03-2026	SUPPRESSION OF PREVIOUS CASE DETAILS VIDE CRM (NDPS)/1718/2025 BEFORE THIS HONBLE HIGH COURT
18	CRM (NDPS)	434/2026	HASMAT MIYA	ARNAB SAHA	30-03-2026	1) PETITIONER NAME NOT MATCHING WITH VAKALATNAMA AND IMPUGNED ORDER COPY ... 2) COURT FEES EXEMPTED STAMP REQUIRED ON 1ST PAGE
19	CRM (NDPS)	437/2026	SUJAN MANDAL AND ANR. Mobile:9735502903 Email:JISANNBU@GMAIL.COM	JISAN IQBAL HOSSAIN	30-03-2026	1. WRONG DECLARATION ABOUT HIGH COURT REJECTION AT PARA 1 2. TRIAL COURT CASE NUMBER NOT PROPERLY MENTIONED.
20	CRR	1073/2026	ANWAR ALI MONDAL @ ANWAR HOSSSEN MONDAL AND OTHERS	DILIP KUMAR SHYAMAL	30-03-2026	WRONG PS. CASE NO. IN THIS PETITION

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:9831607485 Email:DILIPADV77@GMAIL.COM			
21	WPA	5740/2026	INTAJ ALI SHAH AND ANR. Mobile:8017304398 Email:INTAJALISHAH@GMAIL.COM		30-03-2026	1. ADVOCATE IN PERSON WOULD BE PETITION IN PERSON 2.VOKA MUST BE REMOVED 3. AT ZERO PAGE BOTH PETITIONERS MUST BE SIGNED

Printed On 10-03-2026